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WP-44061-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 17th OF NOVEMBER, 2025

WRIT PETITION No. 44061 of 2025

ABCI INFRASTUCTURES PVT.LTD

Versus

UNION OF INDIA AND OTHERS

Appearance:

Shri Anil Khare Senior Advocate with Shri Priyank Agrawal - Advocate for petitioner.

Shri Suyash Mohan Guru - Deputy Solicitor General with Shri Deepanshu Rai - Advocate for respondent/Union of India.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned senior counsel for petitioner, under instructions, seeks leave to withdraw the petition.

Petition is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

VPA